

IN THE HIGH COURT OF KARNATAKA AT BENGALURU  
ON THE DAY OF Friday THE 21st Day Of February 2025  
HON'BLE SGPJ WILL SIT IN COURT HALL NO.8 AT PRINCIPAL BENCH, BENGALURU & HON'BLE  
RDHJ WILL SIT IN COURT HALL NO.11 AT DHARWAD BENCH  
at 02:30PM

BEFORE  
**THE HON'BLE JUSTICE S.G.PANDIT**  
&  
**THE HON'BLE JUSTICE RAMACHANDRA D. HUDDAR**

(To get Daily Causelist through telegram, join High Court telegram channel by  
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl. No.	Case No.	Pet/App'l/Comp. & Adv.	Resp. & Adv.
<b>MATTERS PERTAIN TO PRINCIPAL BENCH, BENGALURU</b> <b><u>PRONOUNCEMENT OF JUDGMENT</u></b>			
1	RFA 1097/2009	(DEC/INJ,) PET: K V RAMESH KUMARRES: RANGANATHASWAMY S/O LATE K. VISHVESWARAIAH AND OTHERS <b>R B SADASIVAPPA</b>	PRASANNA KAVETY TRUST AND OTHERS <b>GANAPATHI BHAT</b> FOR R2 J M ANILKUMAR FOR R1 R3 - NIRMALA C R4 - DHANALAKSHMI R5 - N JAYARAM
2	RFA 1373/2009	(SP,) PET: M/S BALLAL MOTORRES: G ANANTHA RAO FUEL AND SERVICE STATION AND OTHERS <b>K CHANDRANATH ARIGA</b>	S/O SRI G SOMASHEKARA RAO AJIT KALYAN FOR R1(A- C)
Connected With			
2.1	RFA 1634/2023	(POS,) PET: M/S BALLAL MOTORRES: MR.G. ANANTHA FUELS AND SERVICE STATION AND OTHERS <b>M.R. BALLAL</b> M K VIJAYAKUMAR	RAO
3	WA 288/2023	(GM, RES) PET: IFCI LTD AND OTHERS <b>NAGENDRA KUMAR K</b>	RES: THE INDIA SUGARS AND REFINERIES LIMITED AND OTHERS <b>SHANTHI BHUSHAN H</b> , DSGI, FOR R3 & R4 KASHYAP N NAIK & VIVEK B R FOR C/R1 (CP NO 2739/23) HARSHAVARDHAN B SHARMA FOR R1 (NOC) RAVINDRANATH K FOR R2

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